

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

3.

IA-2124(MB)2024 IN
C.P. (IB)/3176(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 03.05.2024

NAME OF THE PARTIES: Noble Co-Operative Bank Ltd
Vs.
Independent Tv Ltd

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-2124(MB)2024

1. Adv. Maulik Chokshi a/w Shankari Mishra i/b Cicero Law Firm, Ld. Counsel for the Applicant/Liquidator present.
2. This is an application filed by the Applicant/Liquidator to take on record the Fifth Progress Report under Regulation 15 of IBBI (Liquidation Process) Regulations, 2016 for the period of 01.01.2024 to 31.03.2024. The same is taken on record. IA-2124(MB)2024 is **allowed** to that effect and **disposed of**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)